

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 262 OF 2016**

**Dated : 23<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Chennai Metro Rail Ltd. & Anr.**

**...Appellant(s)**

**Vs.**

**Tamil Nadu Generation & Distribution  
Corporation Ltd. & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sonakshi Malhan  
Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1  
Mr. Sethu Ramalingam for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter on **20.11.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**